

- (2) living conditions in the country from where the Translators/Announcers are recruited; and
- (3) the scales of pay or salaries drawn by them in their own countries.

(d) and (e). The slightly different pay scale for Indians in the Pushto Unit will be re-examined. So far as the scales for foreign recruits are concerned the reasons for the differences have been stated; these differences cannot be treated as disparities nor can the pay scales of Indian recruits be compared with them.

Class IV Employees' Quarters

1745. **Shri Ram Garib:** Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 238 on the 19th November, 1959 and state:

(a) how many peon type quarters are at present occupied by (i) Daftries, (ii) Record sorters, (iii) Jamadars etc.;

(b) the distance of the Central Secretariat from the quarters for Class IV staff which are under construction and how many of them will be for Peons, Jamadars and Daftries; and

(c) what is the fixed rate of rent and rent charged from Class IV staff in occupation of servants quarters attached to Western Court, Constitution House and Sujan Singh Park?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chandra): (a) Allotment of Class IV quarters is being made by the Directorate of Estates centrally only since July 1957 prior to which the allotment was made directly by the individual Ministries/Departments/Offices from the quota placed at their disposal on *pro rata* basis. The designations of officers in occupation of approximately 7,000 quarters are not readily available in the records of the Directorate of Estates and the time and labour involved in the collection of such data

will not be commensurate with the results likely to be achieved.

(b) The number of quarters under construction, their location and the distance from the Central Secretariat are given below:

Locality	No. of quarters	Distance from the Central Secretariat
1	2	3
Andrews Ganj (Pinjrapole)	696	4.5
Srinavasapur (Near Hindustan Housing Factory)	624	5.5
Moti Bagh	8	3.5
South West Extension Area (Ring Road)	992	4.5
	2,320	

(Miles)

These are intended for allotment to all Class IV officers, e.g., Peons, Daftries, Record Sorters, Jamadars, etc.

(c) Rent for Government accommodation is recovered from a Class IV officer at 10 per cent of his emoluments or the standard rent under F.R. 45-A of the accommodation in his occupation, whichever is less. Certain Class IV officers and members of work-charged establishment are entitled to rent-free accommodation and only service charges are recovered from them.

The standard rent for Class IV quarters attached to the following buildings is as under:—

	Rent per month under F.R. 45-A
	Rs.
(i) Western Court	3.00
(ii) Constitution House	5.00
(iii) Sujan Singh Park Flats	11.00